

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 24-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SESSIONS CASE	100316/2014	The State MIDC P.S Vs Chandan Suraj Jaiswal and anr.	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SESSIONS CASE	100520/2015	The State of MIDC Police Station Vs Sujit Ramesh Nagwekar	
3	SESSIONS CASE	100556/2017	The State Nirmal Nagar Police Station Vs Akram @ Munna Qureshi	
4	SESSIONS CASE	100648/2019	The State of Maharashtra - Navghar Police station Vs Chirag Suresh Peshwani	PP
<b><u>CHARGE</u></b>				
5	SESSIONS CASE	100463/2016	THE STATE OF BHOIWADA POLICE STATION. Vs NITESH @ BUVA SHIVAJI CHIPLUNKAR	
6	SESSIONS CASE	1000578/2018	The State of Parksite Police Station Vs Sagar Sampat Gawade	PP
7	SESSIONS CASE	1000640/2018	The State of Park Site Police Station Vs Ganesh Ashok Shinde	APP
8	SESSIONS CASE	100270/2019	State of Maharashtra -Pant Nagar Police Station Vs Sachin Sunil Bolake and Ors. 02	APP
<b><u>COMPLIANCE</u></b>				
9	SESSIONS CASE	100720/2017	The State Nagpada Police Station Vs Siraj Moiddin Shaikh	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				

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10	SESSIONS CASE	100010/2014	The State Byculla P.S Vs Siddique Ahmed Aatiq	
<b><u>APPEARANCE</u></b>				
11	SESSIONS CASE	100196/2020	The State of Maharashtra - Mulund Police Station Vs Aakash alias Shankar Vinod Tayade	APP
12	SESSIONS CASE	100464/2020	The State of Maharashtra Wadala Police Station Vs Kiran Prakash Shinde	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				
13	SESSIONS CASE	100107/2018	The State of Park Site Police Station Vs Savirhasan Mohamaddin Khan	
<b><u>REPORT</u></b>				
14	ABA	100961/2020	Purshottam Kishan Wagela Vs State Khar Police Station	Mohd. J. Javed
<b><u>DORMANT FILE</u></b>				
15	SESSIONS CASE	100788/2006	The StateDadar Railway P.Stn. Vs Alok Kanath Mangal	APP
16	SESSIONS CASE	101021/2006	KURAR POLICE STATION Vs GOPI ARJUN BANJARA AND 3 ORS	APP PANJWANI
17	SESSIONS CASE	100196/2010	State Vikhroli P. Stn. Vs Vikas @ Dilip subbarav Shinde 2 Ors.	
18	SESSIONS CASE	100459/2010	The State L.T. Marg P. Stn. Vs Amjad Shakarali Chauhan and 5 Ors.	
19	SESSIONS CASE	100372/2007	State of Maharashtra Vs Ramesh Sadharam Khanna @ Ajay	

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20	SESSIONS CASE	100632/2013	The State AntopHill P.S Vs Velmurgan @ babalu Nlyan Devendra and 6 ors	
<b><u>CROSS-EXAMINATION</u></b>				
21	SESSIONS CASE	100812/2016	SANTACRUZ POLICE STATION. Vs JAVED JAMAL SHAIKH	